

Annexure-5

Name of the corporate debtor: Veda Biofuel Limited

Date of commencement of liquidation: 26-05-2020

List of stakeholders as on: 15-10-2022 (Amended)

List of operational creditors (Government Dues)

SI.No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted						
1	The Principal Commissioner of Central Tax		01-10-2021	8,71,06,543	-	Government	-	NA	0.00%	-	-	8,71,06,543	-		
2	State taxes Department Government of Andhra Pradesh		12-10-2021	11,51,13,217	-	Government	-	NA	0.00%	-	-	11,51,13,217	-		
					20,22,19,760	-						20,22,19,760			